

BY SPEED POST/EMAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/5978/A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati

To, Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the 11th October, 2018.

Sub:- **Casual leave with Station leave permission.**

Ref:- Your Email dated 9th October, 2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 20.10.2018, along with station leave permission from the evening of 15.10.2018 till the morning of 22.10.2018, has been granted/rejected.

The District and Sessions Judge, Barpeta, and in her absence, the senior most Judicial Officer at the station will remain in – charge of the Court and Office of MACT, Barpeta during your absence.

Yours faithfully,


DEPUTY REGISTRAR (ADMN.-I)

Memo NO.HC.VII-48/2017/ /A, dated



Copy to:

1. The District and Sessions Judge, Barpeta, for information and necessary action.

Sd/-
DEPUTY REGISTRAR (ADMN.-I)